taken to check ticketless travelling?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES: (a) and (b). Yes, Sir.

- (c) During February, 1990,9,658 persons found travelling without or with improper tickets were prosecuted, out of which 5.468 were fined and the rest were sent to jail.
- (d) The ticket checking drives are being continued.

## New Thermal Power Plants in Maharashtra

103. SHRI BABARAO DHAKANE: Will

the Minister of ENERGY be pleased to state:

- (a) whether Union Government have received any proposal from Maharashtra Government for setting up of new thermal power plants in the State; if so, the details thereof; and
- (b) the details of the projects which have been cleared and the status of the remainnig projects?

THE MINISTER OF ENERGY AND MINISTEROFCIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The requisite information in respect of new Thermal Power Projects in Maharashtra is contained in the Statement given below.

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| S.No.    | Name of the Project   | Estimated<br>Cost (Rs. in crores)    | Present Status   |
|----------|---|--------------------------------------|--|
| -        | 2   | 3                                    | 4  |
| <u> </u> | Western Maharashtra (BSES)<br>(2x250 MW) District-Thane             | 797.33                               | Project has been techno-economically appraised by the Central Electricity Authority Subject to certain conditions and formal Clearance is yet to be issued.  |
| %        | Chandrapur TPS Extn.<br>Unit No. 7(1x500 MW)<br>District-Chandrapur | 582.94                               | <ol> <li>The Scheme has been techno-economically<br/>cleared by the Central Electricity Authority<br/>subject to the environmental clearance being<br/>obtained by the Maharashtra State Electricity<br/>Board.</li> </ol> |
| က်       | Parli 'C' TPS Unit No. 6&7<br>(2x210 MW) District-Beed              | <u>426.06</u><br>460.80<br>(Revised) | 3. 4. & 5. These scheme are under examination in the Central Electricity Authority in consultation with the other appraising agencies and  |
| 4        | Dhabol TPS (4x120 MW GT+<br>2x140 MW ST)<br>District-Ratnagiri      | 569.18                               | clearance after the requisite inputs have been tied up and necessary clearances have become available.   |
| roj<br>( | Trombay GTCC TPS<br>(2x60 MW GT+1x60 MW ST)<br>Greater Bombay       | 107.87<br>174.80<br>(Revised)        |  |